

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4962
ANSWERED ON:26.04.2010
REVIEW OF SCHEMES FOR HANDICAPPED PERSONS
Mahendrasinh Shri Chauhan ,Sinh Dr. Sanjay

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the schemes and programmes being implemented for the empowerment of physically challenged persons are reviewed from time to time;
- (b) if so, the details and outcome of these review conducted during the last three years; and
- (c) the steps taken by the Government on the basis of said outcome?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (c): The implementation of schemes and programmes for the empowerment of Persons with Disabilities is reviewed from time to time. Evaluation studies are also carried out to assess the impact of the Schemes and to identify measures to enhance their effectiveness. Findings and recommendations of these reviews and evaluation studies are kept in view during revision of the schemes. The Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP) Scheme has been revised in 2005, and Deendayal Disabled Rehabilitation Scheme (DDRS) has been revised with effect from 01.04.2009.